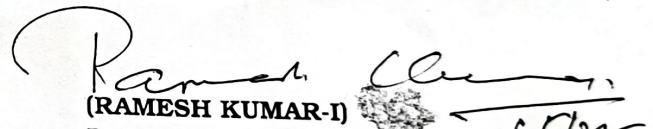


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In super-session of this office earlier order no. 2521-2534/Power/Judl./N-E/KKD/Delhi/2022 dated 26.04.2022, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officer	1 st Link Officer	2 nd Link Officer
i.	Sh. Ramesh Kumar-I, Pr. D&SJ - N/E	Sh. Devender Kumar, ASJ-02	Sh. Pulastya Pramachala, ASJ-03
ii.	Sh. Manoj Kumar, ASJ-01	Sh. Pulastya Pramachala, ASJ-03	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)
iii.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Sh. Devender Kumar, ASJ-02	Sh. Manoj Kumar, ASJ-01
iv.	Sh. Pulastya Pramachala, ASJ-03	Sh. Manoj Kumar, ASJ-1	Sh. Devender Kumar, ASJ-02
V.	Sh. Devender Kumar, ASJ-02	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Sh. Pulastya Pramachala, ASJ-03



(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 3299-3314/Power/Judl./N-E/KKD/Delhi/2022

Dated :- 16/05/22

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. A.O. (J), Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
8. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
9. The Website Committee, Tis Hazari Courts /KKD Courts, Delhi.
10. R&I Branch to upload the same on LAYERS.
11. P.S./Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.